

NOTIFICATIONS UNDER COAL MINES PROVIDENT FUND AND MISCELLANEOUS PROVISIONS ACT, 1948.

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under section 7A of the Coal Mines Provident Fund and Miscellaneous Provisions Act, 1948:—

(1) the Coal Mines Family Pension (Amendment) Scheme, 1981, published in Notification No. G.S.R. 66 in Gazette of India dated the 17th January, 1981.

(2) The Andhra Pradesh Coal Mines Provident Fund (Amendment) Scheme, 1981, published in Notification No. G.S.R. 112 in Gazette of India, dated the 23rd January, 1981.

(3) The Rajasthan Coal Mines Provident Fund (Amendment) Scheme, 1981, published in Notification No. G. S. R. 113 in Gazette of India dated the 23rd January, 1981.

(4) The Coal Mines Provident Fund (Amendment) Scheme, 1981, published in Notification No. G.S.R. 136 in Gazette of India dated the 7th February, 1981.

(5) The Andhra Pradesh Coal Mines Provident Fund (Second Amendment) Scheme, 1981, published in Notification No. G.S.R. 138 in Gazette of India dated the 7th February, 1981.

(b) The Rajasthan Coal Mines Provident Fund (Second Amendment) Scheme, 1981, published in Notification No. G.S.R. 138 in Gazette of India dated the 7th February, 1981.

[Placed in Library. See No. LT-2052/81].

(Interruptions)

MR. SPEAKER: Nothing is going on record.

(Interruptions).

श्री राजनाथ सोनकर शास्त्री (लखनपूर): मैं एक बात कहना चाहता हूँ। हमारी बात सरकार से नहीं है, केवल आप से है। जब वाराणसी के चन्द्रावती और पृथ्वी कला के मामले को आप के कानों में हम लाए, तो गृह मंत्री जी को हमारे कहने पर तुरन्त फोन किया और इसके बाद मंत्री जी ने आवासन दिया और हम को बुलाया। आप के यहाँ से जा कर हमने गृह मंत्री जी के सामने सारे मामले को प्रस्तुत किया और इस के बाद हमारी आपसे बातचीत हुई और आप ने कहा कि इन्तजाम हो रहा है। उस के बाद 8 आर्दामियों को मारा गया और 47 मकानों को फूँका गया। आप इस मामले में गृह मंत्री जी से कहें। . . . (अवधान) . . .

अध्यक्ष महोदय: आप के यहाँ एसेम्बली का सेशन चल रहा है।

श्री राजनाथ सोनकर शास्त्री: यह तो हरिजनों का मामला है।

. . . (अवधान) . . .

REVIEWS ON ANNUAL REPORTS AND STATEMENTS FOR DELAY OF MAHARASHTRA ASSOCIATION FOR CULTIVATION OF SCIENCE PUNE FOR 1979-80, INDIAN NATIONAL SCIENCE ACADEMY, NEW DELHI FOR 1979-80, AND WADIA INSTITUTE OF HIMALAYAN GEOLOGY, DEHRA DUN FOR 1979-80, AND REVIEWS ON AND ANNUAL REPORTS OF ELECTRONICS CORPORATION OF INDIA LTD, HYDERABAD FOR 1979-80 AND URANIUM CORPORATION OF INDIA LTD, JADUGUDA MINES, SINGHBHUM FOR 1979-80.

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY AND ELECTRONICS (SHRI C. P. N. SINGH): I beg to lay on the Table:

(1) (i) A copy of the Brief Annual Report (Hindi and English versions) of the Maharashtra Association for the Cultivation of Science, Pune, for the year 1979-80 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding (1) Review by the Government on the

working of the Maharashtra Association for the Cultivation of Science, Pune, for the year 1979-80 and (ii) delay in laying the Report.

[Placed in Library. See No. LT-2053/81].

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian National Science Academy, New Delhi, for the year 1979-80 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding (i) Review by the Government on the working of the Indian National Science Academy, New Delhi, for the year 1979-80 and (ii) delay in laying the Report. [Placed in Library. See No. LT-2054/81].

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Wadia Institute of Himalayan Geology, Dehra Dun, for the year 1979-80 along with the Audited Accounts.

(ii) A statement (Hindi and English versions) regarding (i) Review by the Government on the working of the Wadia Institute of Himalayan Geology, Dehra Dun, for the year 1979-80 and (ii) delay in laying the Report. [Placed in Library. See No. LT-2055/81].

(4) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the Electronics Corporation of India Limited, Hyderabad, for the year 1979-80.

(ii) Annual Report of the Electronics Corporation of India Limited,

Hyderabad, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-2056/81].

(b) (i) Review by the Government on the working of the Uranium Corporation of India Limited, Jaduguda Mines, Singhbhum, for the year 1979-80.

(ii) Annual Report of the Uranium Corporation of India Limited, Jaduguda Mines, Singhbhum, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-2057/81].

APPRENTICESHIP AMENDMENTS RULES, 1980 AND A STATEMENT FOR DELAY IN LAYING THE ANNUAL REPORT OF NATIONAL COUNCIL FOR SAFETY IN MINES FOR 1979-80.

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA): I beg to lay on the Table:—

(1) A copy of the Apprenticeship (Amendment) Rules, 1980 (Hindi and English versions) published in Notification No. G.S.R. 51 in Gazette of India dated the 10th January, 1981, under sub-section (3) of section 37 of the Apprentices Act, 1961. [Placed in Library. See No. LT-2058/81].

(2) A statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Accounts of the National Council for Safety in Mines, for the year 1979-80 within the stipulated period of nine months after the close of the Accounting year [Placed in Library. See No. LT-2059/81].